and High Commissioners are made by the Government of India at its discretion from amongst the officers of Indian Foreign Service or eminent non-officials and public figures.

(b) Yes, Sir.

Meeting with trade unions for fixation of D.A. to public sector employees

@4693. SHRI SATYA PRAKASH MALAVIYA:

> SHRI ISH DUTT YADAV: SHRI RAM GOPAL YADAV SHRI PASUMPON THA. KIRUTTINAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Trade Unions are gathering in New Delhi this month to find a solution to the vexed issues of DA for public sector employees;
- (b) whether it is also a fact that a scheduled meeting of the unions with the Minister concerned was postponed;
 - (c) if so, what are the reasons therefor;
- (d) whether it is also a fact that there is a dispute between Government and the trade unions as to whe-;her DA should be on a flat or differ-:ntial rate; and

THE MINISTER OF STATE IN ME MINISTRY OF **INDUSTRY** DEPARTMENT OF HEAVY INDUS. ?RY AND DEPARTMENT OF PUB-..JC ENTERPRISES) (SHRI P. K. 7HUNGON): (a) and (b) No, Sir.

(c) Does not arise.

- (d) and (e) The Tripartite DA Committee whose tenure was upto 31.7.1992 at its last meeting held on 23.7.1982 unanimously denided to recommend the following to the Government:-
 - (i) Industrial DA rate should be enhanced from Rs. 1.65 to Rs. 2.00 per point increase linked to AICPI 800 points w.e.f 1.1.1989.
 - (ii) The arrears from 1.1.1989 to 3:. 12.1991 would be credited to the Provident Fund of the employees to the extent of 50 per cent, 50 per cent would fee disbursed in cash.
 - (iii) Slab system should be consi. derecl for introduction from 1992.

Overpricing by tyre manufacturers

@@4694. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Bureau of Industrial Costs and Prices has come to the conclusion that tyre manufacturers in the country have made price cartels;
- (b) if so, which are the companies involved in this cartel; and
- (c) what steps the Government *l*:_ taking to reduce the tyre prices?

(e) if so, what are the detailsof iteps being taken by Government to ind a proper solution acceptable THE MINISTER OF STATE IN MINISTER THE MINISTRY OF **INDUSTRY** (DEPARTMENT OF **INDUSTRIAL** DEVELOPMENT (SHRIMATI KRISHNA SAHI); (a) and (b) The BICP report is yet to be examined as it has been received only recently.

> (c) There is no statutory control on tyre prices. Prices are governed through the market mechanism.

> @ @-Previously unnerred question 3569, transferred from 10th August, 1992.

@Previously Unstarred question 2819, transferred from 4th Aug 1992. 563 R.S. 7.

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